



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 13.07.2026 will not be taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission of India & Ors.	13.07.2026	15.07.2026
2.	Comp. App. (AT) No. 246 of 2026	SREI Infrastructure Finance Ltd. Vs. Infrastructure Leasing and Financial Services Ltd.	13.07.2026	15.07.2026
3.	Comp. App. (AT) No. 253 of 2026	Surrinder Singh Kohli Vs. Union of India	13.07.2026	15.07.2026
4.	Comp. App. (AT) No. 254 of 2026	Shubhalakshmi Panse Vs. Union of India	13.07.2026	15.07.2026

5.	Comp. App. (AT) No. 255 of 2026	Uday Ved Vs. Union of India	13.07.2026	15.07.2026
6.	Comp. App. (AT) No. 256 of 2026 (With Defects)	Anupam Tieup Pvt. Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	13.07.2026	15.07.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar